

ITEM NO.801

COURT NO.3

SECTION IV

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No(s). 629/2022

JARNAIL SINGH & ORS.

Appellant(s)

VERSUS

LACHHMI NARAIN GUPTA . & ORS.

Respondent(s)

[ONLY IA NOS. 269579/25 AND 304054/25 IN CA NO. 4562-64/17 ARE LISTED UNDER THIS ITEM]

Date : 11-12-2025 This appeal was called on by way of mentioning today.

CORAM : HON'BLE MR. JUSTICE J.K. MAHESHWARI  
HON'BLE MR. JUSTICE VIJAY BISHNOI

For Appellant(s) : Mr. Chandra Bhushan Prasad, AOR  
Mr. Shantanu Krishna, AOR

For Respondent(s) : Ms. N. Annapoorani, AOR  
Mrs. Anil Katiyar, AOR  
Mr. Bhaskar Aditya, AOR  
Mr. Shreekant Neelappa Terdal, AOR  
Mr. Raj Bahadur Yadav, AOR  
Mr. Gaichangpou Gangmei, AOR  
Mr. Ranjan Mukherjee, AOR  
Mr. Satpal Singh, AOR  
Mr. Prashant Bhushan, AOR  
Mr. Anil Kumar, AOR  
Mr. Abid Ali Beeran P, AOR  
Mr. Ajit Kumar Ekka, AOR  
Ms. Sumita Hazarika, AOR  
Mr. Vishal Gupta, AOR  
Mr. Anilendra Pandey, AOR  
Mr. Ankur S. Kulkarni, AOR

**Mr. S. Gowthaman, AOR**  
**Dr. (Mrs.) Vipin Gupta, AOR**

**UPON mentioning, the Court made the following**  
**O R D E R**

1. On being mentioned by Mr. Dr. (Mrs.) Vipin Gupta, learned counsel for the applicant, IA No. 318125 of 2025 in Contempt Petition (C) No. 13 of 2017 in Civil Appeal No. 4564 of 2017 is taken on Board.
2. List the IA on 12.12.2025.

**(GULSHAN KUMAR ARORA)**  
**AR-CUM-PS**

**(NAND KISHOR)**  
**ASSISTANT REGISTRAR**